# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

# <u>CONTEMPT PETITION (C) NO.181/00074/2018</u> IN <u>O.A. No. 670 OF 2017</u>

Dated, this the 1<sup>st</sup> day of November, 2018.

#### **CORAM:**

# HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER

P.K. Sayed Mohammed (Retired from the Directorate of Education, Kavaratti) S/o. S. Abdulkader (late), Puthiya Kunnacha (H), Amini Island,
Union Territory of Lakshadweep – 682 552. - Petitioner/

Applicant in the O.A.

[By Advocate Mr. M.V. Ashim]

#### Versus

- Krishankumar,
   Director of Education, Education Directorate,
   Union Territory of Lakshadweep, Kavaratti 682 555.
- Dr. M.K. Mohammed Koya,
   The Accounts Officer (Pension),
   Pay and Accounts Office,
   Lakshadweep Administration, Kavaratti 682 555.
- 3. K.P.B. Ahamed Koya, The Principal, Government Senior Secondary School, Agatti – 682 553.
- 4. M.C. Mohammed,
   The Principal, Government Senior Secondary School,
   Amini 682 552.
   Respondents in O.A

[By Advocate Mr. S. Manu]

The Contempt Petition (Civil) having been heard on 01.11.2018, the Tribunal on the same day delivered the following:

# ORDER:(Oral)

# Per: Bharat Bhushan, Administrative Member

Mr. M.V. Ashim, learned counsel for the petitioner submitted that the Contempt Petition can be closed as the order has been fully complied with.

- 2. Learned Standing Counsel for the Lakshadweep Administration is present and submitted that an affidavit has been filed reporting full compliance with the orders of this Tribunal.
- 3. Hence, the Contempt Petition is closed. Notices stand discharged. No order as to costs.

(Dated, 1st November, 2018.)

(ASHISH KALIA) JUDICIAL MEMBER (E.K. BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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### Annexures of the Petitioner

A true copy of the order dated 21.12.2017 in O.A 670/2017 of this Hon'ble Tribunal. Annexure P-1

# Annexures of the respondents

True copy of the calculation statement Annexure R-2(a)

Annexure R-2(b) True copy of the sanction order dated 24.9.2018

True copy of the PFMS payment report dated Annexure R-2(c)

25.9.2018.

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